

F.No. 01(03)/Roster/CESTAT/2025/Part-II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 09.06.2025

**ORDER NO. 120 of 2025**


Hon'ble President is pleased to partially modify the roster order no. 107 of 2025 for **CESTAT, Chandigarh** on **04.07.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 04.07.2025	Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Recused matters: E/1686/2012, E/1422/2012, E/2840 to 2842/2011, E/60108 to 60109/2013 and E/60044/2023

Note:

1. No adjournment will be granted in the above matters.
2. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" / "court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chandigarh /Bar Association, Chandigarh /O/o Commissioner (AR), Chandigarh/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar

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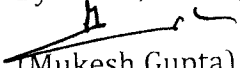
**ORDER NO. 121 of 2025**

Hon'ble President is pleased to partially modify the roster order no. 102 of 2025 for CESTAT, New Delhi on **14.07.2025** and on **16.07.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 14.07.2025 and on subsequent dates, if adjourned	Hon'ble Mr. Justice Dilip Gupta, President Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Anti Dumping matters:  Anti-Dumping Appeal No. 53193 of 2023  Essilor Luxottica Asia Pacific Pte. Ltd. vs. Designated Authority, Directorate General of Anti-Dumping and Allied Duties, New Delhi
On 16.07.2025 and on subsequent dates, if adjourned		Anti-Dumping Miscellaneous Application No. 50564 of 2025 in Anti- Dumping Appeal No. 51878 of 2021  M/s. Owens-Corning India Private Limited vs. Designated Authority, Directorate General of Anti-Dumping and Allied Duties, New Delhi

Note:

- On the above given dates, hearing of in both Division and Single Member Bench matters will resume after the hearing of Anti-Dumping cases.
- In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" / "court proceedings".

By Order,  
  
(Mukesh Gupta)  
Deputy Registrar

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Deputy Registrar